NUMBER OF CASES INSTITUTED, DISPOSAL AND PENDING RELATING TO WOMEN AS ON 01/01/2021 TO 31/01/2021

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
12	02	01	13

2. NUMBER OF CASES INSTITUTED DISPOSAL AND PENDING RELATING TO JUVENILE AS ON 01/01/2021 TO 31/01/2021

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING

3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO P.C.ACT CASES AS ON 01/01/2021 TO 31/01/2021

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
02			02

DEFUTY REGILERAR (Julil.)
High Court of Sikkim